CORRIGENDUM TO PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

VINADITYA TRADING COMPANY LIMITED

Registered Office at State Bank bldg, Annexe, Bank Street, Fort and Mumbai 400023.
Tel No: 022-24964511/24921553 • Fax No: 022-24939567
Administrative Office at 67, Ideal Industrial Estate, 2nd Floor, Mathurdas Mill Compound,
126 N.M.Joshi Marg, Lower Parel, Mumbai 400013.

This Corrigendum to the Public Announcement ('Corrigendum to PA') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of Clarus Advisors (India) Private Limited and Manas Strategic Consultants Private Limited (the 'Acquirers') in respect of the Open Offer to the equity shareholders of Vinaditya Trading Company Limited (the 'Target Company') pursuant to and in compliance with Regulation 10 and Regulation 12 and other provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the 'Regulations'). This Corrigendum to PA is issued pursuant to changes/amendments advised by SEBI vide their letter no. CFD/DCR/TO/EB/OW/12752/2011 dated April 19, 2011 and should be read in conjunction with the original Public Announcement ('PA') appeared in The Financial Express, Jansatta and Navshakti on January 24, 2011 (Monday).

The terms used in this Corrigendum to PA have the same meaning assigned to them in PA issued earlier, unless otherwise specified.

The Equity Shareholders of the Target Company are requested to kindly note the following changes:

1) The revised activity schedule of the Offer is as follows:

	Original		Revised	
Activity	**Date**	**Day**	**Date**	**Day**
Date of Public Announcement	January 24, 2011	Monday	January 24, 2011	Monday
Specified Date	February 21, 2011	Monday	February 21, 2011	Monday
Last date for a Competitive Bid, if any	February 14, 2011	Monday	February 14, 2011	Monday
Date by which Letter of Offer will be dispatched to the Shareholders	March 9, 2011	Wednesday	April 27, 2011	Wednesday
Date of opening of the Offer	March 17, 2011	Thursday	May 2, 2011	Monday
Last date for Revising the Offer Price / Number of Equity Shares	March 24, 2011	Thursday	May 11, 2011	Wednesday
Last date for Withdrawing acceptances tendered by shareholders	March 30, 2011	Wednesday	May 18, 2011	Wednesday
Date of closing of the Offer	April 5, 2011	Tuesday	May 21, 2011	Saturday
Date by which the acceptance/ rejection would be intimated and the corresponding payment for the acquired shares and/or share certificate for the rejected shares will be dispatched	April 20, 2011	Wednesday	June 4, 2011	Saturday

2) Revision of Offer Price:

The Acquirers hereby increases the Offer Price from ₹ 550/- per Equity Share to ₹ 604/- per Equity Share ("Revised Offer Price").

3) In accordance with Regulation 28 of the SEBI (SAST) Regulations, the Acquirers had deposited an amount of ₹1,24,00,000 (Rupees One Crore and Twenty Four Lacs) with Dhanlaxmi Bank Limited being more than 50% of the total consideration payable, if calculated at the price of ₹ 550/-per share. However Offer Price has been revised to ₹ 604/- per share and total consideration comes to ₹ 2,71,80,000 (Rupees Two Crore Seventy One Lacs Eighty Thousand only). The amount presently lying in the Escrow Account is more than 45% of the revised total consideration payable to the shareholders and which is in line with the Regulation 28 and more than 25 % of the total consideration payable after the post revision of Offer Price. Intensive Fiscal Services Private Limited, Manager to the Offer, has been authorized to realize the value of Escrow Account (s) in terms of SEBI (SAST) Regulations, 1997.

All the other terms and conditions remain unchanged.

The Acquirers and its respective Directors accepts full responsibility severally and jointly for the information contained in this Corrigendum to PA and also for the fulfillment of its obligations of the Acquirers laid down in the Regulations.

A copy of this Corrigendum to PA will be available at SEBI website at http://www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirers:

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Date : April 21, 2011
Place : Mumbai

Size: 12 (w) X 19 (h)